## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:6307 ANSWERED ON:04.05.2010 PRICE OF LEVY SUGAR Chavan Shri Harischandra Deoram

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of claims received by the Government on account of re-fixation of the ex-factory price of levy sugar for 2004-06 to 2006-09;
- (b) the names of factories whose claims on account of re-fixation of ex-factory price of levy sugar for 2004-06 to 2006-09 seasons have been finalised and payment made; and
- (c) the steps being taken to expedite payments against the remaining claims?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The Government has not refixed ex-factory price of levy sugar for 2004-06 to 2004-09 sugar seasons. As such, the question of receiving claims on account of re-fixation of the ex-factory prices does not arise.

(b)&(c): Do not arise.